Title: Need to introduce crop insurance scheme to the farmers of Tamil Nadu.

SHRI M. CHINNASAMY (KARUR): Mr. Deputy-Speaker Sir, I rise to make a mention of an important and urgent matter regarding the need to introduce a crop insurance scheme to the farmers of Tamil Nadu.

The farmers of Tamil Nadu, particularly of Karur, Tiruchirapalli, Tanjavur, Thiruvasor and Nagapattinam Districts have been badly affected by the recent rains and floods in the State. Various crops in the Cauvery Delta have been badly damaged. Nearly 85,000 acres of paddy crop has been damaged.

MR. DEPUTY-SPEAKER: Please do not give all these details. You may just urge the Government as to what you want from it.

SHRI M. CHINNASAMY: In addition, 12,000 acres of banana plantation and over 500 acres of betel leaf plantation have been totally damaged. More than 4,000 kms. of highways and interior roads have also been damaged.

MR. DEPUTY-SPEAKER: All right. You just request the Government about what you want it to do.

SHRI M. CHINNASAMY: Immediately after the floods, our leader Dr. (Madam) J.Jayalalitha formed a five member committee including myself to visit the flood affected areas to get an assessment. We found during our visit that the relief work undertaken by the Government of Tamil Nadu was inadequate for want of funds. The total official machinery of the Tamil Nadu Government is sleeping ...(Interruptions)

MR. DEPUTY-SPEAKER: Your subject is `Need to provide crop insurance in Tamil Nadu". You are deviating from the subject.

SHRI M. CHINNASAMY: I urge upon the Central Government to intervene and direct the Tamil Nadu Government to take up the relief work on war-footing.